

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
Lok Sabha**

**UNSTARRED QUESTION NO. : 2359  
( TO BE ANSWERED ON THE 13th March 2025 )**

**AVAILABILITY OF IN-FLIGHT WI-FI**

**2359. SHRI TANGELLA UDAY SRINIVAS  
SMT D K ARUNA**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

**(a) whether it is true that AIR INDIA rolled out Wi-Fi internet connectivity services on board domestic flights operated in its fleet such as Airbus A 350, Boeing 787-9 and Airbus A 321neo and if so, the details thereof along with the present status of its implementation;**

**(b) the steps being taken by the Government to extend the said facility to both domestic and international flights in a time-bound manner, sector-wise;**

**(c) the details of airlines in the country offering in-flight Wi-Fi services along with its availability across routes/specific flights;**

**(d) whether the said Wi-Fi services are free/paid and the internet access is unrestricted/limited to certain content and if so, the details thereof;**

**(e) the role of the Government in granting regulatory approvals and coordinating with telecom service providers and airlines for the rollout of in-flight Wi-Fi services;**

**(f) whether the Government has any plans to mandate and incentivize Indian carriers to provide in-flight Wi-Fi services, especially on long-haul and international routes and if so, the details thereof; and**

**(g) the comparison of in-flight Wi-Fi availability and accessibility on Indian carriers versus global airlines along with the measures being taken to bring Indian airlines at par with international standards?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)**

**(a): Yes, Air India has rolled out Wi-Fi on domestic and international flights. This service is being offered on A350, A321 and B789 type aircraft, which are equipped to provide Wi-Fi on board.;**

**;**

**(b): The Government has notified the amended Rule 29B of the Aircraft Rules, 1937 vide GSR No. 142(E) dated 21.02.2020 for permitting the use of internet services by passengers on board an aircraft in flight through Wi-Fi for use of smartphone in flight mode or airplane mode.;**

**;**

**In compliance of Rule 29B of the Aircraft Rules, 1937, the detailed requirements have been issued as Civil Aviation Requirements (CAR) Section 5 Series X Part I dated 24.11.2020 for the use of internet service through Wi-Fi.;**

**;**

**Further, there is no distinction regarding use of inflight Wi-Fi connectivity for domestic and international operations.**

**;**

**It is for the airlines to provide the internet connectivity in compliance with Rule 29B of the Aircraft Rules, 1937 during the flight.;**

**;**

**(c): Only Air India is providing Wi-Fi services in India, on certain types of aircraft such as A350, A321 and B789.;**

**;**

**The availability of Wi-Fi on board is indicated to the passenger on the air ticket. These aircraft are not deployed on specific routes and hence such services are not assured on any specific route or flight number.;**

**;**

**(d): Air India is providing free internet on board on aircraft which are equipped with Wi-Fi equipment for browsing only.;**

**;**

**(e): Operators have to comply with the Directorate General of Civil Aviation (DGCA) Civil Aviation Requirements (CAR) and also with the guidelines/ rules issued by the Telecom Department in order to operate such Wi-Fi service. Permission is accorded once the operator demonstrates compliance with these requirements.;**

**;**

**(f): There is no such proposal to mandate or incentivize Indian carriers to provide in-flight Wi-Fi services by DGCA.;**

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**(g): DGCA does not monitor availability and accessibility of such services and only provides permission to operate Wi-Fi services to Indian carriers.**

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